

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 170/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: M/s Nile Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Vivek Sinha, FCS

For the Respondent (s) : Ms. Easha Kadian, Advocate for Ms. Lakshmi Gurung, Standing Counsel for the I.T. Department

ORDER

The report of the ROC has been received.

To come up for orders/clarification.

Sd-

(Deepa Krishan)
Member (T)

Sd-

(Ina Malhotra)
Member (J)